

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 191 of 2020

IN THE MATTER OF:

Million Link (China) Investment Ltd.

...Appellant

Versus

Impex metal & Ferro Alloys Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Vaibhav mahajan, Advocate

For Respondent: Mr. Rahul Auddy, Advocate for R- 1 & 2.

O R D E R

11.02.2020 Learned counsel for the Respondent may file Counter Affidavit within two weeks. Rejoinder, if any, be filed within a week thereof.

The order dated 13.06.2019 passed by the Adjudicating Authority (Annexure A-2) shall continue till the next date.

List the Appeal 'For Admission (After Notice)' on **2nd March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)